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NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 09.01.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA) No.35/BB/ 2017	-	For non-filing report of OL	230/232	Ruukki Metals Trading & Marketing India Pvt. Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

26. MANEESHA KONGOLI
#9620209706

PETITIONERS.
Ruukki Metals Trading &
Marketing India Pvt. Ltd.

Aditi 9.1.18.
For Maneesha Kongoli.

3) Premal Hatti

ROC

[Signature]

ORDER

Counsel for Petitioner is present. Assistant from OL Office is present. Again Assistant informed the Tribunal that notice sent to the Company's Registered Office is not served. Counsel for Petitioner informed the Tribunal that Registered Office is under renovation and therefore notice could not be served. Now, the Counsel reported that renovation of the Registered Office is completed and Registered Office is functioning in the same address. OL is directed to call for information from the Company to its present Registered Office and the Petitioner Company is directed to furnish all the records to the Office of OL as per request so as to enable the OL to complete the investigation and file his report. List it on 01.02.2018.

[Signature]
Member (T)

[Signature]
Member (J)